Name of the Corporate Debtor: Pratibha Industries Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 29-10-2019; Name of IP: Mr. Anil Mehta; Last 5 digitof registration number: 11282

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	1217	113278129	1202	109385824	0.14		3892305		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	21	71850117059	21	69930868369	91.50	3264472621	1919248690		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	98807401	1	98807401	0.13				Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	635	217998692	621	129157126	0.17		88841566		Annexure 6
7	Operational creditors (Government Dues)	14	5220174472	11	4374301518	5.72	3511607903	3892305		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	581	5041469813	490	1781412992	2.33	844640449	3260056818		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		2469	82541845566	2346	76423933230	100.00	7620720973	6117912333		